

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018.**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Advocate for the Petitioner

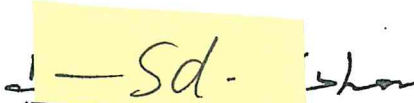
Advocate for the Respondent.

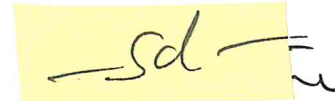
ORDER

Request for a pass over has been made on behalf on the applicant which cannot be accommodated. Renotify the pending application for final arguments and disposal on 29th of October, 2018.

Notice of CA 238/18 has been issued on the Ex-Directors and the Resolution applicant "Navyuga Engineering Company Ltd." Notice also be effected on the other named companies and their Directors. Replies be filed.

Rejoinder, if any, to the replies be filed thereafter. Be listed on 29th of October, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**